

his notice that more wheat will be consumed in Kerala if it is distributed in the form of Atta; and

(b) if so, the steps taken by Government to distribute wheat flour packets through ration-shops and how far it has been successful?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). No appreciable increase in consumption of wheat is expected even if it is distributed in the form of atta. State Government are, however, selling maida and sooji to bulk consumers and in retail through Cooperative Societies, packed in polythene bags of ones kilo. Such retail distribution is in force in Trivandrum, Kottayam, Ernakulam and Palghat district headquarters. House delivery is also being effected in selected centres. This arrangement is proving popular and the scheme has been extended to Alleppey district from 1st March, 1966. The other centres will also be taken up by State Government on phased programme.

Development of Irrigation and Agriculture

1761. Shri Mohammed Koya: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the Government of Kerala has submitted an interim plan for effecting improvement in the irrigation and agricultural schemes of the State;

(b) if so, the details thereof; and

(c) whether the plan has been approved?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) to (c). Apart from the Five Year Plans, no separate interim plan for effecting improvement in the irrigation and agricultural schemes of the State has been received from the Government

of Kerala. However, in response to certain proposals for additional outlay in 1955-56 received from the Government of Kerala, an amount of Rs. 178 lakhs, comprising Rs. 110 lakhs for major and medium irrigation and Rs. 68 lakhs for agricultural schemes (including soil conservation, forestry and fisheries) was sanctioned in June, 1965 over and above the approved outlays for the Annual Plan for 1965-66. An additional allocation of Rs. 30 lakhs was also sanctioned to the State Government for minor irrigation schemes in May, 1965.

Further, in response to the Central Government's proposals for Emergency Food Production Drive, the Government of Kerala drew up a scheme which contemplated a three pronged drive, comprising (i) quick on-the-spot assistance to solve the farmers' practical field problems, (ii) exploration of new avenues of production, and (iii) ensuring of collective participation in a common project of agricultural production. Additional programmes for cultivation of vacant lands, provision of irrigation facilities and strengthening of plant protection measures have been taken up as part of this Emergency Food Production Drive, by the Kerala Government.

Dry Milk from U.S.A.

**1762. Shri Muri Manohar:
Shri Ram Harkh Yadav:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the United States Agency for International Development has promised to send immediately to India 7,300 tons of dry milk;

(b) if so, the terms of the contract; and

(c) the value of the non-fat dry milk? .

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (c). The World Food Programme, and not the United States Agency for International Development, has agreed to make available about 7,300 metric tons of skim milk powder valued at about \$ 2.7 million, for free distribution in the scarcity areas.

Food for Mysore

1763. Shri Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the quantity of foodgrains asked for by the Mysore Government and supplied by the Central Government during last year and this year up-to-date?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): During 1965 the Government of Mysore asked for 1.25 lakhs tonnes of rice and 45,000 tonnes of coarse grains. The actual supply of rice to the State from Central reserve during that year was 1.12 lakhs tonnes. The Central Government also arranged supply of 38.5 thousand tonnes of coarse grains to Mysore from surplus States. There was no specific demand for the whole year in regard to wheat. Allocation was made from month to month in mutual consultation and the total quantity actually supplied to the State from Central stocks during the year 1965 amounted to 1.41 lakh tonnes.

Mysore Government have asked for 9 lakhs tonnes of foodgrains for 1966. Allotments so far made to them total 1.48 lakh tonnes.

12 hrs.

RE. MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES

SITUATION IN WEST BENGAL AND MIZO HILL DISTRICT

Mr. Speaker: I have received as many as 10 adjournment notices and

20 calling attention notices about the situation in West Bengal. Is there any statement going to be made on behalf of the Government?

The Leader of the House (Shri Satya Narayan Sinha): Government is going to make a statement at 3.30 or 3.15, as you like, Sir.

Mr. Speaker: I will hold it over till then.

Shri Indrajit Gupta (Calcutta South West): Does Government mean the Prime Minister? She has been to West Bengal....

Shri Satya Narayan Sinha: The Prime Minister will also be available at the time the statement is made.

Mr. Speaker: That would be seen at that moment. At 3.15 the statement will be made.

There is another adjournment motion and calling attention notice about Mizo Hills and West Bengal. Is there any statement going to be made about Mizo Hills?

The Minister of Home Affairs (Shri Nanda): We can place before the House further developments that have taken place. There is no need for discussing it in an adjournment motion.

Mr. Speaker: I am only asking whether any statement would be made.

Shri Nanda: At that time we shall give information about that also.

Shri Satya Narayan Sinha: At 3.15 both the statements will be made.

Shri Hem Barua (Gauhati): How can both the statements be made simultaneously at 3.15?

Mr. Speaker: I will have to listen to those statements before I come to any decision. Therefore, they shall be held over.